

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

STARRED QUESTION NO:230  
ANSWERED ON:26.08.2013  
PROMOTION OF SPORTS AMONG DIFFERENTLY ABLED  
Singh Shri Prabhunath;Singh Shri Sushil Kumar

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) the total number of national and international differently-abled sportspersons in the country at present, sport-wise;
- (b) the details of schemes formulated for the promotion of sports among sportspersons with disabilities and the quantum of funds allocated and expenditure incurred during each of the last three years along with the reasons for non-utilisation of funds, if any;
- (c) the details of the coaching centres and stadia created especially for the differently-abled sportspersons along with the sports competitions being conducted at State and National levels, State/UT-wise;
- (d) whether the Government is providing funds to such sportspersons for purchase of sports equipment; and
- (e) if so, the details thereof and the incentives provided to the outstanding sportspersons who have won medals in London Para Olympics, 2012 and Special Olympics World Winter Games, 2013?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO.230 TO BE ANSWERED ON 26.08.2013 REGARDING PROMOTION OF SPORTS AMONG DIFFERENTLY-ABLED BY SHRI SUSHIL KUMAR SINGH AND SHRI PRABHU NATH SINGH

(a): Ministry of Youth Affairs and Sports does not maintain data about total number of national and international differently-abled sportspersons in the country.

(b): Under the Scheme of assistance to National Sports Federations (NSFs), the Government of India provides assistance to NSFs for conduct of National Championships, conduct of international tournaments in India, participation of Indian sportspersons and teams in international tournaments abroad, organizing coaching camps, procuring sports equipments, engagement of foreign coaches and disbursement of salaries of the paid Joint/Assistant Secretaries engaged by NSFs. Under this Scheme, assistance is also provided to the NSFs which are dealing with disabled sportspersons, viz. Paralympic Committee of India (PCI) for physically disabled, Special Olympics Bharat (SOB) for intellectually challenged and the All India Sports Council for Deaf (AISCD).

During the last three years, following assistance has been provided to PCI, SOB and AISCD under the Scheme of assistance to NSFs:-

(Rs. In lakh)

Sl.No	Name of Federation	2010-11	2011-12	2012-13
1.	Paralympic Committee of India	221.39	77.77	160.00
2.	Special Olympic Bharat	12.00	285.89	675.00
3.	All India Sports Council for	47.65	75.83	105.00

the Deaf Further, the Ministry formulated a scheme for promotion of sports and games among disabled during 2009. The objective of the scheme is broad-basing sports and games for Persons with Disabilities. The Scheme of Sports and Games for Persons with Disabilities has the following components:

- (i) Grant for sports coaching and purchase of consumable and non-consumable sports equipments for Schools;
- (ii) Grant for Training of Coaches; and
- (iii) Grant for holding District, State & National level competitions for the Disabled.

Details of funds allocated and expenditure incurred during each of the last three years under the Scheme of Sports & Games for Persons with Disabilities are as under:

(Rupees in Crore)

Year Budget Allocated Actual expenditure incurred

2010-11	6.00	5.96
2011-12	4.40	4.39
2012-13	7.00	6.52

(c) : All the Stadia built/upgraded during the 2010 Commonwealth Games are disabled friendly. National Coaching Camps are organised at various Sports Authority of India (SAI) Training Centres at Bangalore, Gandhinagar, Sonapat and Delhi, which are having requisite facilities for the training of differently-abled athletes. Sports competitions for differently-abled sportspersons are conducted at various levels regularly by the concerned NSFs.

(d) & (e): Differently-abled sportspersons are provided with all requisite facilities such as wholesome diet, food supplements, lodging, sports equipment, scientific support, medical support, sports kit, services of renowned coaches etc. during the National Coaching Camps and International competitions.

Shri H.N. Girisha, silver medallist of London Paralympics has been given cash award of Rs. 30 lakh under the Ministry's Scheme of 'Special Awards to Medal Winners in International Sports events and their coaches'. Since Special Olympics World Winter Games, 2013 is not included in the Scheme of Special Awards, medal winners in this sports competition have not been given the cash award by the Ministry of Youth Affairs & Sports.